

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

RYTHEM OVERSEAS TRADE LIMITED

(formerly R Piyarelall Import and Export Limited)

Sl. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	Rythem Overseas Trade Limited
2	Date of incorporation of Corporate Debtor	28/10/1981
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Kolkata, West Bengal under the Companies Act, 1956
4	Corporate Identity No. (CIN) of Corporate Debtor	U51109WB1981PLC034241
5	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 85, Ballygunge Garden, Kolkata - 700019, WB Address other than registered office where all or any books of account and papers are maintained: N.A.
6	Date of closure of Insolvency Resolution Process	06.01.2021 (180 days ended on 04.05.2020)
7	Liquidation commencement date of corporate debtor	06.01.2021 (Order came to notice on 12.01.2021)
8	Name and registration number of the insolvency professional acting as liquidator	Abhijeet Jain, Regn. No.: IBBI / IPA-002 / IP-N00173 / 2017-18/10445
9	Address and e-mail of the liquidator, as registered with the Board	Diamond Chamber, 4, Chowringhee Lane, Block -I, 4 th Floor, Suite # 4M, Kolkata, West Bengal -700016; Email Id: ajasso@rediffmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Abhijeet Jain, Diamond Chamber, 4, Chowringhee Lane, Block-I, 4 th Floor, Suite # 4M, Kolkata, West Bengal-700016 E-mail: rythem.liquidator@gmail.com
11	Last date for submission of claims	05.02.2021

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **RYTHEM OVERSEAS TRADE LIMITED** on **06.01.2021** under section 33 of the Insolvency & Bankruptcy Code, 2016.

The stakeholders of **RYTHEM OVERSEAS TRADE LIMITED** are hereby called upon to submit their claims with proof on or before 05.02.2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:

<http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proof of claims shall attract penalties.



Mr. Abhijeet Jain
Liquidator of Rythem Overseas Trade Limited
IBBI/IPA-002/IP-N00173/2017-18/10445

Date : 13.01.2021

Place : Kolkata